Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 25.07.2025 Annexure-6

Summary of List of Operational Creditors (Employees) w.r.t. Form D / E

	-	Sr. No.
	1	Name of Authorise d Represent ative, if any
Total	Mr. Mukesh Chaurasia	Name of Employee
	11.03.202 5	Details of Claim received Date of Amour Receipt Claime
	2,81,880	Amount Claimed
	8	Details of Claim admitted Date of Amou admis claim sion/u admit pdation [Rs.]
		Amount of claim admitted (Rs.)
		Whether % related Voting party? Share i CoC (w applic
		Voting Share in CoC (wher e
	to the state of th	Whether under Voting period of twelve Share in months preceding CoC (where the liquidation applic able) commencement date
	*	Amou nt of Claim under Verific ation (Rs.)
		Amount of Continge nt Claim (Rs.)
	y	Amount of Amount of any Continge mutual credit, nt Claim debts etcmay [Rs.] be set off against the claim, if any [Rs.]
		Details of any Amou n mutual credit, of clain debts etcmay Inadmi be set off against the claim, if any
	,	Amou nt of claim Inadmi ssible
2		Amou nt Reason for of claim Claim not Inadmi admitted ssible
	Claim of Rs. 2,59,861/- as acceptable for collation and Rs. 22,019 is categorized as non- acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.	Amou nt Reason for Remarks, if any of claim Claim not Inadmi admitted ssible

